



क्षेत्रीय कार्यालय  
REGIONAL OFFICE  
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, भीलवाडा  
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA  
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File No. RPCB/RO Bhilwara/ L-87 /Raj kaj Ref No

E Mail

Date: As per E Sign

रजिस्ट्रार/Registrar,

माननीय राष्ट्रीय हरित प्राधिकरण/Hon'ble National Green Tribunal,

केंद्रीय बेंच, भोपाल /Central Zone Bench , Bhopal

Sub: Regarding report of Joint Committee as per Hon'ble NGT(CZ), Bhopal order dated 01.04.2025 in OA No 38/2025, in matter of Vishnu Kumar Vaishnav Vs State of Rajasthan & Ors

Ref:- i. Hon'ble NGT order dated 01.04.2025

Sir,

In reference to above subject, it is submitted Hon'ble NGT (CZ) in aforesaid OA No 38/2025, has constituted a Joint Committee of following Officials to submit the factual status :-

- Representative of District Collector, Bhilwara
- Representative of Member Secretary, Rajasthan State Pollution Control Board, Jaipur,

In this regard report of the Joint Committee is hereby attached with this letter for kind perusal and record for Hon'ble NGT please.

Regards

भवदीय ,

Encls:- As Above

दीपक धनेटवाल/Deepak Dhanetwal

वरिष्ठ पर्यावरण अभियंता एवं क्षेत्रीय अधिकारी/ SEE & Regional Officer

Copy to following: -

- Member Secretary, Rajasthan State Pollution Control Board, Jaipur, for information please along with copy of Joint Committee report.
- District Collector, Bhilwara, for information please along with copy of Joint Committee report.
- Sub Divisional Magistrate(SDM), Kotri, Bhilwara for information please along with copy of Joint Committee report.
- Sh. Vaibhav Thakuria, Advocate, 203,A-7, Royal Abode, Vijaypath, Tilak Nagar, Jaipur, Mobile No. 7017975501,, with the request to kindly upload the report of the committee on Hon'ble NGT website for record please.

Regional Officer

18-19. पन्नाधाय सर्किल. आजाद नगर. भीलवाडा  
18-19, Near Pannadhaya Circle, Azad Nagar Bhilwara

RajKaj Ref No.: 16360356

Signed by: Deepak Dhanetwal  
Designation: Senior Environmental Engineer  
Location: Jaipur,Rajasthan,IN  
Date: 04/07/2025 17:18:12

A

**JOINT REPORT OF THE COMMITTEE**

SUBMITTED IN REFERENCE TO

HON'BLE NATIONAL GREEN TRIBUNAL, CENTRAL ZONE  
BENCH, BHOPAL

ORDER DATED 01.04.2025, IN MATTER OF

**O.A. No 38/2025(CZ)**

**VISHNU KUMAR VAISHNAV**

**VS**

**STATE OF RAJASTHAN & ORS**

**NOMINATED OFFICIALS**

1. One representative from Member Secretary, Rajasthan State Pollution Control Board,  
Rajasthan
2. One representative from District Collector, Bhilwara

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Report of the Joint Committee in compliance of Hon'ble National Green Tribunal(CZ), in the matter of O.A. No 38/2025(CZ), Bhopal Bench vide order dated 01.04.2025, Vishnu Kumar

Vaishnav Vs State of Rajasthan & Ors.

1. In continuation to petition filed by Sh. Vishnu Kumar Vaishnav, related to protection of Dharam Talab and Fatehsagar Talab Known as Bada Talaab, in Tehsil- Kotri, District- Bhilwara (Rajasthan). Hon'ble NGT has registered the writ petition. Further, counsel appeared on behalf of applicant, has also alleged that two water bodies i.e. Dharamao Talab in Khasra No. 1595 and 4467 and Fatehsagar Talab (Bada Talab) in Khasra No. 2050 are located within the Centre of Village Kotri, Tehsil Kotri, District Bhilwara, Rajasthan. Earlier these water bodies have been a major source of water for the local residents for the purpose of drinking and agriculture. However, due to failure of authorities to protect these Water bodies from pollution and illegal encroachment on their banks and catchment area, the area of Water bodies have significantly reduced. These Water bodies are recharged through various drains in the village, these drains passes through various residential areas, where they have been encroached over by the local residents, as a result of which theses drains carry industrial waste, municipal solid waste and sewage waste along with water ultimately reaching the water bodies. The nearby residents and commercial establishment are directly/ indirectly dumping their waste into these water bodies.
2. Hon'ble NGT considered it as a substantial issue of the environment and issue notices to the respondents in this matter.
3. Hon'ble NGT further directed the applicant to take necessary steps for service to the respondents by both the ways and also on available email.
4. Hon'ble NGT in this matter has constituted a joint committee consisting of: -
  - a. **One Representative from the District Collector, Bhilwara(Rajasthan).**
  - b. **One Representative from the Rajasthan State Pollution Control Board, (Rajasthan) .**
5. Hon'ble NGT directed the committee to visit the site and submit the factual status and action taken report in this matter within six weeks. Rajasthan State Pollution Control Board has been made Nodal Agency for coordination and logistics support in this case.
6. As per directions of Hon'ble NGT, Member Secretary of State Board, vide letter dated 09.04.2025 (enclosed as **Annexure- R-1**) has been appointed Regional Officer, Rajasthan State Pollution Control Board, Bhilwara as member of the committee along with Nodal Officer on behalf of RSPCB in this matter.
7. Further, Regional Officer, Rajasthan State Pollution Control Board, Bhilwara, vide its letter dated 21.04.2025, has requested District Collector, Bhilwara , to appoint any officer as member of the committee on behalf of him, so that joint visit be carried out as early as possible, as per the directions of the Hon'ble NGT.**(Copy enclosed as Annexure- R-2)**

8. District Collector, Bhilwara vide its letter dated 23.04.2025, has nominated Sub Divisional Magistrate(SDM), Kotri as his representative for the committee and officer in Charge in this matter on behalf of District Collector, Bhilwara. **(Copy Enclosed as Annexure- R-3).**
9. This report is being filed by the aforementioned Joint Committee after conducting the field visits of the site as mentioned in the writ petition on the basis/looking in to the issues raised by the petitioner.

**BACKGROUND AND SPECIFIC ISSUES IN THIS MATTER**

10. As per the petition filed by the petitioner, following allegations have been made:

| <u>DETAILS OF PETITION</u>  | <u>ISSUES RAISED IN PETITION</u>   |
|---|--|
| <p>Petition No OA No 38/2025(CZ), filed by Sh. Vishnu Kumar Vaishnav related to protection of Dharamo Talab and Fatehsagar Talab (Bada Talab) from their extinction</p> | <ol style="list-style-type: none"> <li>1. The two water bodies i.e. Dharamao Talab in Khasra No. 1595 and 4467 and Fatehsagar Talab (Bada Talab) in Khasra No. 2050 are located within the Centre of Village Kotri, Tehsil Kotri, District Bhilwara, Rajasthan. Earlier these water bodies have been a major source of water for the local residents for the purpose of drinking and agriculture. However, due to failure of State Government to protect these Water bodies from pollution and illegal encroachment On their banks and catchment area, the area of Water bodies have significantly reduced.</li> <li>2. Further, it has been alleged that These Water bodies are recharged through various drains in the village, these drains passes through various residential areas, where they have been encroached over by the local residents, as a result of which theses drains carry industrial waste, municipal solid waste and sewage waste along with water ultimately reaching the Water bodies. The nearby residents and commercial establishment are directly/ indirectly dumping their waste into these water bodies. However, no heed is being paid by the State Authorities to protect these water bodies.</li> </ol> |

**SITE OBSERVATIONS OF COMMITTEE**

Joint Committee has made their first visit at the site in presence of the petitioner, Sh. Vishnu Kumar Vaishnav on dated 09.05.2025, along with officials of revenue department and Board Officials. Committee made following observations during the course of visit:

**1. Details related Araj Number 2049 and 2050 Kotri, Bhilwara :-**

- a. Area of aforesaid Araj number 2049 is approx. 7.3086 Hect and title of the land is Gair Mumkin Pal is 50.3266 Hect and title of the aforesaid land has been informed to be as Peta, by the concerned Tehsildar present at the site during the course of visit.
- b. During the course of inspection, prima facie it was observed by the joint team that there exists dense habitation at the embankment of the said Fatehsagar Talab located at Araj number 2050 and paal located at Araj number 2049.
- c. Tehsildar Kotri was directed to carry out the detailed survey of both the Araj numbers i.e. 2049 and 2050 to trace out the exact encroachment at both these Araj numbers. Further, he was also directed to initiate the actions related to removal of encroachments, if found any, as per the provisions of revenue rules and inform the committee as early as possible, so that same may be submitted to Hon'ble NGT, well within time.
- d. Further, sample of water from two locations of Fatehsagar talab located at Araj number 2050 and its pal located at Araj number 2049, was collected by officials of State Board on dated 27.05.2025 and following results were received from State Board Laboratory :-

**i. Location A :-Kotri Khasra No. 2050 (Place 1)**

| S.No. | Name of Parameter  | Analysis Results | Comments on Analysis Report   |
|-------|--|------------------|---|
| 1.    | pH   | 7.89             | As per analysis results the water quality does not meet the designated best use criteria for class A/B/C/D as decided by the Central Pollution Control Board(CPCB), New Delhi, in reference to Dissolved Oxygen(DO), Biochemical Oxygen Demand(BOD). Further, these results also depicts the probable entry of untreated domestic sewage into the Fatehsagar Talaab.(Analysis report and CPCB categorization enclosed as <b>Annexure-R-4 &amp; 5 respectively</b> ) |
| 2.    | Total Suspended Solid mg/l                               | 86               |   |
| 3.    | Chemical oxygen Demand (COD) mg/l                        | 80               |   |
| 4.    | Bio- Chemical Oxygen Demand (BOD) ( 3days at 27° c) mg/l | 9.8              |   |
| 5.    | Chloride as Cl mg/l                                      | 174              |   |
| 6.    | Sulphate as SO mg/l                                      | 75               |   |
| 7.    | Hardness (Total) as CaCo3 mg/l                           | 297              |   |
| 8.    | Hardness (Calcium) as CaCO <sub>3</sub> mg/l             | 162              |   |
| 9.    | Magnesium Hardness as CaCo <sub>3</sub> mg/l             | 134              |   |

|     |  |               |  |
|-----|--|---------------|--|
| 10. | Calcium (Titrimetric) as Ca mg/l       | 65            |  |
| 11. | Magnesium as Mg mg/l                   | 33            |  |
| 12. | Fluoride as F mg/l                     | 0.36          |  |
| 13. | Total Dissolved Solid mg/l             | 684           |  |
| 14. | Conductivity at 25°C $\mu$ mho/cm      | 1007          |  |
| 15. | Total Alkanity as CaCo3 mg/l           | 370           |  |
| 16. | Dissolved Oxygen mg/l                  | 3.9           |  |
| 17. | Phosphate as PO4 mg/l                  | 2.08          |  |
| 18. | Feacal Coliform (MPN Tecnique) /100ml  | 49            |  |
| 19. | Nitrate as N mg/l                      | 2.87          |  |
| 20. | Nitrite Nitrogen As N mg/l             | 0.86          |  |
| 21. | Total Coliform (MPN Technique)/ 100 ml | 79            |  |
| 22. | Copper as Cu mg/l                      | Not Traceable |  |
| 23. | Zinc as Zn mg/l                        | Not Traceable |  |
| 24. | Nickel as Ni mg/l                      | Not Traceable |  |
| 25. | Lead as Pb mg/l                        | Not Traceable |  |
| 25  | Total Chromium as Cr mg/l              | Not Traceable |  |
| 26  | Iron as Fe mg/l                        | 1.05          |  |
| 27  | Cadmium as Cd mg/l                     | Not Traceable |  |
| 28  | Turbidity NTU                          | 96            |  |

ii. Location B :-Kotri Khasra No. 2050 (Place 2)

| S.No. | Name of Parameter          | Analysis Results | Comments on Analysis Report   |
|-------|----------------------------|------------------|---|
| 1.    | pH                         | 7.74             | As per analysis results the water quality does not meet the designated best use criteria for class A/B/C/D as |
| 2.    | Total Suspended Solid mg/l | 42               |   |

|     |  |               |   |
|-----|--|---------------|---|
| 3.  | Chemical oxygen Demand (COD) mg/l                        | 70            | <p>decided by the Central Pollution Control Board(CPCB), New Delhi, in reference to Dissolved Oxygen(DO), Biochemical Oxygen Demand(BOD). Further, these results also depicts the probable entry of untreated domestic sewage into the Fatehsagar Talaab.(Analysis report and CPCB categorization enclosed as <b>Annexure-R-6 &amp; 5 respectively</b>)</p> |
| 4.  | Bio- Chemical Oxygen Demand (BOD) ( 3days at 27° c) mg/l | 8.9           |   |
| 5.  | Chloride as Cl mg/l                                      | 149           |   |
| 6.  | Sulphate as SO mg/l                                      | 74            |   |
| 7.  | Hardness (Total) as CaCo3 mg/l                           | 196           |   |
| 8.  | Hardness (Calcium) as CaCo3 mg/l                         | 90            |   |
| 9.  | Magnesium Hardness as CaCo3 mg/l                         | 106           |   |
| 10. | Calcium (Titrimetric) as Ca mg/l                         | 36            |   |
| 11. | Magnesium as Mg mg/l                                     | 26            |   |
| 12. | Fluoride as F mg/l                                       | 0.39          |   |
| 13. | Total Dissolved Solid mg/l                               | 533           |   |
| 14. | Conductivity at 25°C µmho/cm                             | 807           |   |
| 15. | Total Alkanity as CaCo3 mg/l                             | 300           |   |
| 16. | Dissolved Oxygen mg/l                                    | 2.2           |   |
| 17. | Phosphate as PO4 mg/l                                    | 0.66          |   |
| 18. | Feacal Coliform (MPN Tecnique) /100ml                    | 33            |   |
| 19. | Nitrate as N mg/l  | 1.74          |   |
| 20. | Nitrite Nitrogen As N mg/l                               | 0.36          |   |
| 21. | Total Coliform ( MPN Tecnique)/ 100ml                    | 48            |   |
| 22. | Copper as Cu mg/l  | Not Traceable |   |
| 23. | Zinc as Zn mg/l  | Not Traceable |   |
| 24. | Nickel as Ni mg/l  | Not Traceable |   |
| 25. | Lead as Pb mg/l  | Not Traceable |   |

|    |                           |               |  |
|----|---------------------------|---------------|--|
| 25 | Total Chromium as Cr mg/l | Not Traceable |  |
| 26 | Iron as Fe mg/l           | 0.68          |  |
| 27 | Cadmium as Cd mg/l        | Not Traceable |  |
| 28 | Turbidity NTU             | 14.9          |  |

- e. During the course of collection of samples, it was observed by the officials of the State Board that, significant amount of municipal solid waste was also dumped at the Fatehsagar Talaab located at Araji number 2050. **(Copy of site report dated 27.05.2025 is enclosed as Annexure-R- 7).**
- f. Further, also no industrial activity was observed nearby Araji number 2049 and 2050, as such there is no possibility of inflow of industrial effluent into the Fatehsagar talab, other than domestic sewage.

**2. Details related Araji Number 1595 and 4467 Kotri, Bhilwara :-**

- a. Area of aforesaid Araji number 1595 is approx. 16.8916 Hectare and title of the land is Peta and area of Araji number 4467 is 2.9945 Hect and title of the aforesaid land has been informed to be as Gair Mumkin Abadi, by the concerned Tehsildar present at the site during the course of visit.
- b. During the course of inspection by the Joint Committee, prima facie no visible encroachment was found to be carried out at Araji number 1595 except one old temple within the Araji number. Further, at Araji number 4467, dense habitation was observed by the committee. As per information provided by the Tehsildar concerned, Araji number 4467, is having title of Gair Mumkin Abadi .
- c. In order to enquire about the, inflow of effluent at Araji number 1595 i.e. Dharamo Talaab, it has been observed that, there is very minimum possibility of inflow of domestic sewage into the same and no such drain was observed at Dharmao Talaab carrying domestic sewage and/or industrial effluent into it, located at Araji number 1595.
- d. Further, dense habitation was observed at Araji number 4467 . Tehsildar, Kotri was directed by the team to submit a factual report in this matter as per directions of Hon'ble NGT.
- e. In order to asses the possibility of inflow of domestic sewage and industrial effluent into the dharmao talab, sample of water was collected from the same on dated 27.05.2025, analysis report indicates following results: -

i. Location C :-Kotri Araji Number 1595

| S.No. | Name of Parameter                                       | Analysis Results | Comments on Analysis Report  |
|-------|---|------------------|--|
| 1. +  | pH  | 7.22             | As per analysis results the water quality does not meet the designated best use criteria for class A/B/C/D as decided by the Central Pollution Control Board(CPCB), New Delhi, in reference to Dissolved Oxygen(DO), Biochemical Oxygen Demand(BOD). Further, these results also depicts the probable entry of untreated domestic sewage into the Dharmao Talaab, but looking into the quantum of analysis results of Total Coliform indicates reduced value as compared to that of Total coliform observed at fatehsagar talab, which signifies very minimal inflow of domestic sewage into Dharmao Talaab.(Analysis report and CPCB categorization enclosed as <b>Annexure- R-8 &amp; 5 respectively</b> ) |
| 2.    | Total Suspended Solid mg/l                              | 8                |  |
| 3.    | Chemical oxygen Demand (COD) mg/l                       | 50               |  |
| 4.    | Bio- Chemical Oxygen Demand (BOD) ( 3days at 27° c)mg/l | 7.9              |  |
| 5.    | Chloride as Cl mg/l                                     | 89               |  |
| 6.    | Sulphate as SO mg/l                                     | 52               |  |
| 7.    | Hardness (Total) as CaCo <sub>3</sub> mg/l              | 101              |  |
| 8.    | Hardness (Calcium) as CaCo <sub>3</sub> mg/l            | 95               |  |
| 9.    | Magnesium Hardness as CaCo <sub>3</sub> mg/l            | 6                |  |
| 10.   | Calcium (Titrimetric) as Ca mg/l                        | 38               |  |
| 11.   | Magnesium as Mg mg/l                                    | 1                |  |
| 12.   | Fluoride as F mg/l                                      | 0.35             |  |
| 13.   | Total Dissolved Solid mg/l                              | 300              |  |
| 14.   | Conductivity at 25°C µmho/cm                            | 389              |  |
| 15.   | Total Alkanity as CaCo <sub>3</sub> mg/l                | 240              |  |
| 16.   | Dissolved Oxygen mg/l                                   | 2.1              |  |
| 17.   | Phosphate as PO <sub>4</sub> mg/l                       | Not Traceable    |  |
| 18.   | Feacal Coliform (MPN Tecnique) /100ml                   | 22               |  |
| 19.   | Nitrate as N mg/l                                       | 1.81             |  |
| 20.   | Nitrite Nitrogen As N mg/l                              | 0.04             |  |
| 21.   | Total Coliform ( MPN Technique)/ 100ml                  | 38               |  |
| 22.   | Copper as Cu mg/l                                       | Not Traceable    |  |

|     |                              |                  |  |
|-----|------------------------------|------------------|--|
| 23. | Zinc as Zn mg/l              | Not<br>Traceable |  |
| 24. | Nickel as Ni mg/l            | Not<br>Traceable |  |
| 25. | Lead as Pb mg/l              | Not<br>Traceable |  |
| 25  | Total Chromium as Cr<br>mg/l | Not<br>Traceable |  |
| 26  | Iron as Fe mg/l              | 0.63             |  |
| 27  | Cadmium as Cd mg/l           | Not<br>Traceable |  |
| 28  | Turbidity NTU                | 20.8             |  |

- f. As per the results of analysis report, it has been depicted that there is very less inflow of domestic sewage into the Dharmao Talab located at Araji number 1595 and due to zero industrial activity at Araji number 1595 and 4467, there is no possibility of inflow of industrial effluent into them.

Site report carried out by the Joint Committee dated 09.05.2025 is enclosed as **Annexure- R-9**.

Tehsildar, Kotri Vide its letter dated 26.05.2025 and further SDM Kotri vide its letter dated 04.07.2025,(enclosed as **Annexure-10 & 11**) has informed that, member of the committee that, demarcation has been initiated by the team of revenue officials at Araji number 2049,(7.3086 hect) 2050( 50.3266 Hect) 1595(16.8916 Hect ) and 4467 ( 2.9947 Hect ) to identify the encroachments.

*e*

PHOTOGRAPHS OF JOINT VISIT DATED 09.05.2025 and VISIT DATED 27.05.2025



Figure 1 Municipal Solid Waste Observed at Araj Number 2050 dated 27.05.2025



Figure 2 Fatehsagar Talaab at Araj number 2050

↙



Figure 3 Joint Visit by the committee dated 09.05.2025

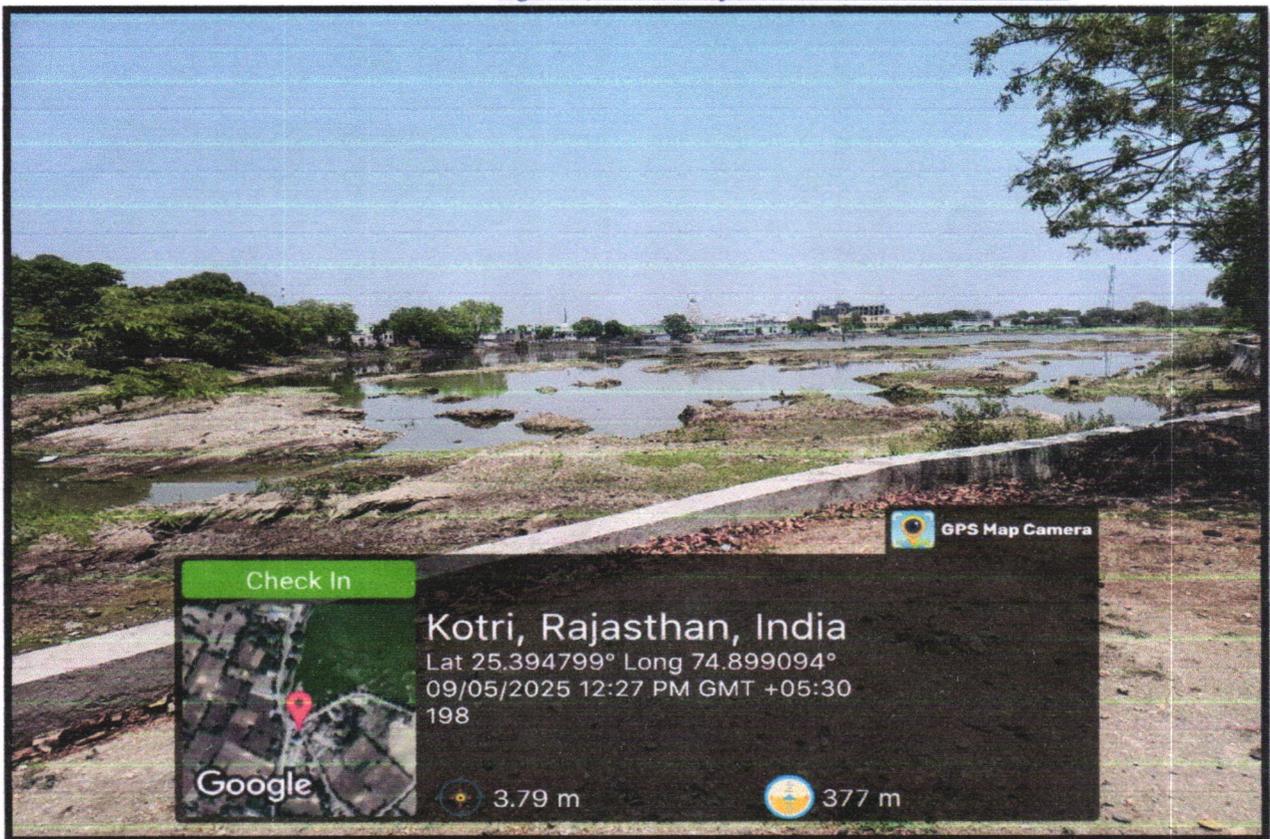
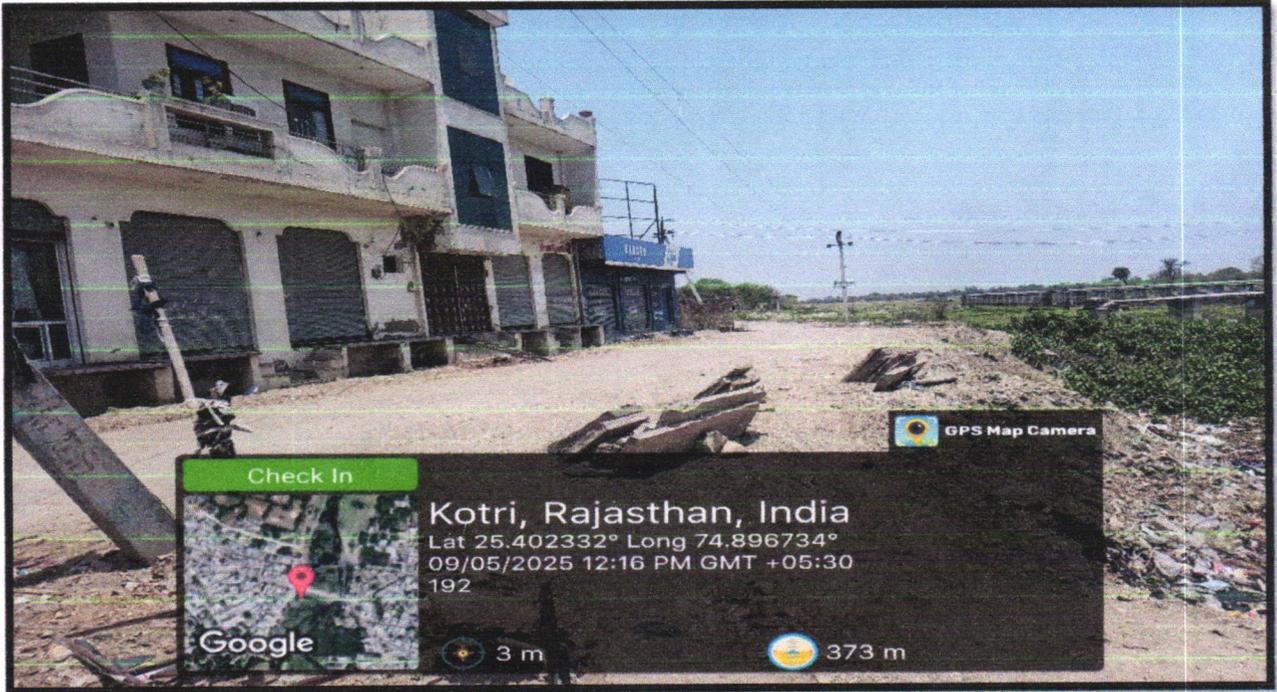
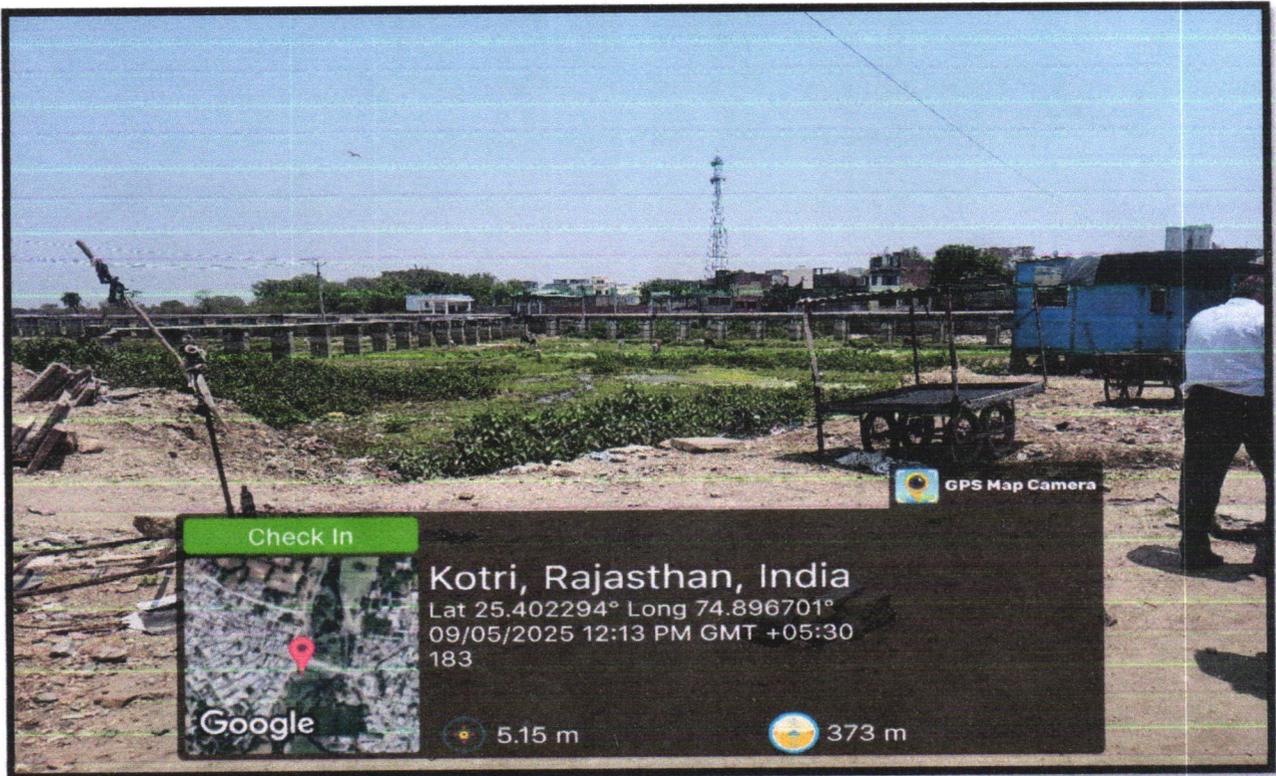


Figure 4 Dharmao Talaab at location Araj number 1595



*Figure 5 Identified habitation at embankment of Araj number 2050*



*Figure 6 Fatehsagar Talaab at Araj number 2050*

✓

### CONCLUSIONS/OBSERVATIONS OF THE COMMITTEE

1. On the basis of status found at the site, prima facie it has been observed there is some dense habitation at Araji number 2050 and revenue department was advised by the committee to identify the encroachment, if any and initiate the actions to remove the encroachments as per the provisions of revenue rules. Further, Tehsildar, Kotri vide its letter dated 26.05.2025, has informed the SDM, Kotri, member of the committee that, demarcation has been initiated by the team of revenue officials at araji number 2049, (7.3086 hect) 2050 (50.3266 Hect) 1595 (16.8916 Hect) and 4467 (2.9947 Hect) to identify the encroachments as per the directions of the committee on dated 26.05.2025. However, due to geographical conditions of these locations except at araji number 4467 of 2.9947 Hect, i.e. presence of rough terrain, dense population and habitation and obstruction due to presence of bushes, it has been not possible for the team to carry out proper demarcation through conventional method i.e. through Zareeb. As such Tehsildar, Kotri requested Settlement Department Rajasthan to carry out the same through high end technological method i.e. ETS/GPS.
2. Tehsildar, Kotri, vide its letter dated 26.05.2025, has informed that as the population existed at araji number 4467 area 2.9947 Hect, falls under Gair Mumkin Abadi, as such there is no requirement of demarcation to identify encroachment at this Araji number.
3. Undersigned nominee of Rajasthan Pollution Control Board, Member of the Joint Committee has requested the SDM Kotri, to expedite the same vide its letter dated 09.06.2025, so that suitable action shall be initiated against the encroachments, if found any.
4. As per as other allegations by the complainant i.e. inflow of domestic sewage and industrial effluent into these locations, it has been observed that, there is high possibility of inflow of domestic sewage into the Fateh Sagar Talab located at Khasra number 2050 (land tile PETA, area 50.3266 Hect) and its Paal located at Araji number 2049, area 7.3086 Hect, as few many drains directly discharges into the Fateh Sagar Talaab. Further, there is very minimal possibility of inflow of domestic effluent into Dharmao talab located at Araji number 1595 (area 16.8916 Hect).
5. As no water effluent industry observed at these locations and no such industrial effluent inflow observed at these locations, as such there is no possibility of industrial effluent into Fateh Sagar Talaab and Dharmao Talaab.

Joint Report of the committee formed in this case, with aforesaid mentioned observations, and conclusions is placed on record before Hon'ble Tribunal for perusal and further necessary directions please.

(Deepak Dhanetwal),

SEE & Regional Officer,

Rajasthan Pollution Control Board,

Bhilwara

Deepak Dhanetwal / दीपक धनेटवाल  
Regional Officer / क्षेत्रीय अधिकारी  
Rajasthan Pollution Control Board  
राजस्थान राज्य प्रदूषण नियंत्रण मंडल  
Bhilwara / भीलवाड़ा

(Rajkesh Meena), RAS,

Sub Divisional Magistrate(SDM),

Kotri, Bhilwara



## Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004

Phone :0141- 2716804, 2716800 e-mail :[member-secretary@rpcb.nic.in](mailto:member-secretary@rpcb.nic.in)

Helpline No.: 0141-2716877

No. F.10 (736) RPCB/Legal/NGT/2025/ 49-50

Date: 09/04/2025

Regional Officer,  
Rajasthan State Pollution Control Board,  
Bhilwara.  
Mobile No.: 9785291723  
Email: [rорcb.bhilwara\[at\]gmail\[dot\]com](mailto:rорcb.bhilwara[at]gmail[dot]com)

Subject – Regarding the Hon'ble National Green Tribunal (CZ) Bench, Bhopal order dated 01.04.2025 passed in Original Application No. 38/2025 (CZ) , Vishnu Kumar Vaishnav V/s State of Rajasthan & Ors.

Sir,

With reference to above subject matter, it is to inform that the Hon'ble NGT(CZ) Bench, Bhopal has passed an order dated 01.04.2025 and directed inter-alia as follow:-

*"5. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:*

*(i) One Representative from the District Collector, Bhilwara, (Rajasthan.)*

*(ii) One Representative from the Rajasthan State Pollution Control Board, (Rajasthan)*

*6. The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.*

*7. Applicant is directed to supply the required documents and copy of the application to the committee and the respondents within a week and after compliance of service, the Applicant has to submit an affidavit that notices and copy of the application have been served upon the committee and respondents."*

In light of the aforesaid order dated 01.04.2025, you are hereby nominated as member of the committee as well as Nodal Officer as representative on behalf of the RSPCB with the direction to ensure compliance of the Hon'ble NGT(CZ) , Bhopal dated 01.04.2025. Copy of the aforesaid order dated 01.04.2025 is being enclosed for ready reference.

Encls-As above

(Sharda Pratap Singh)

Member Secretary

Signature valid *oll*

Copy to following for information/necessary action –

1. District Collector, Bhilwara, Rajasthan



Digitally signed by Sharda Pratap Singh  
Designation : Member Secretary  
Date: 2025.04.08 10:38:38 IST  
Reason: Approved  
Member Secretary



(B)  
(17)

14. प्रभारी अधिकारी//समन्वयक प्रकरण में स्वयं की रिपोर्ट और राजकीय अधिवक्ता की राय के साथ न्यायालय के निर्देश, आदेश, निर्णय की प्रमाणित प्रति न्यायालय से प्राप्त कर तत्काल विभाग को प्रस्तुत करेंगे।
15. प्रभारी अधिकारी//समन्वयक का दायित्व विभाग के विरुद्ध पारित निर्णय के सन्दर्भ में आगामी अपीलीय कार्यवाही में अन्य प्रभारी अधिकारी//समन्वयक की नियुक्ति अथवा निर्णय की अनुपालना होने तक निरन्तर रहेगा।
16. प्रभारी अधिकारी//समन्वयक वादकरण प्रकरणों की मॉनिटरिंग हेतु न्याय विभाग की वेबसाइट LITES के निर्धारित सभी प्रपत्रों का संधारण करेंगे एवं LITES/Updation Center को समय समय पर प्रकरण प्रगति व अद्यतन सूचना प्रस्तुत करेंगे।
17. प्रभारी अधिकारी//समन्वयक का स्थानान्तरण/सेवानिवृत्त होने की स्थिति में अथवा प्रकरण अन्य प्रभारी अधिकारी//समन्वयक को स्थानान्तरित होने पर सभी प्रकरणों की सूची, पत्रावलियां, अभिलेख, आगामी तारीख पेशी और उस पर न्यायालय में सम्पादित होने वाली कार्यवाही का विवरण नवीन प्रभारी अधिकारी//समन्वयक को उपलब्ध करवाया जावेगा और इस आशय को प्रस्तुत करेगा अन्यथा स्थिति में अन्तिम वेतन भुगतान प्रमाण पत्र (L.P.C) जारी नहीं होगा।
18. यदि प्रभारी अधिकारी/समन्वयक उपर्युक्त निर्देशों की उपेक्षा करता है अथवा इनके प्रति असावधान पाया जाता है तो स्वयं को अनुशासनिक कार्यवाही हेतु उत्तरदायी बनायेगा।

(Sharada Pratap Singh)  
Member Secretary

क्रमांक: प- F.10(736)/(RPCB)/legal/NGT/2025 145-46

दिनांक: 04-04-2025  
09

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. Regional Officer, Regional Office, Rajasthan State Pollution Control Board, Bhilwara is appointed as OIC on Behalf of the RSPCB (Respondent No.3) with the direction to prepare the parawise factual report, contact the counsel of the State Board and get the draft reply/documents prepared so that same may be filled with approval of competent authority before Hon'ble National Green Tribunal, Bhopal.

2. Shri Vaibhav Thakuria, Advocate, 203, A-7, Royal Abode, Vijaypath, Tilak Nagar, Mobile No. 7017975501 with the request , to act and plead before the Hon'ble NGT , Bhopal on behalf of RSPCB. You will be paid fee as per RSPCB office order dated 05.03.2020.

Member Secretary *ole*

Signature valid

Digitally signed by Sharada Pratap Singh  
Designation : Member Secretary  
Date: 2025.04.08 10:38:13 IST  
Reason: Approved



क्षेत्रीय कार्यालय  
REGIONAL OFFICE

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, भीलवाडा  
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA  
Email:-rorpcb.bhilwara@gmail.com  
www.environment.rajasthan.gov.in



Registered Letter/Post

URGENT- HON'BLE NGT MATTER

RPCB/RO/BHL/Legal- 87 / Raj Kaj Ref no.

Date-21.04.2025

District Collector,

Bhilwara

Sub:- Regarding Hon'ble National Green Tribunal(NGT), Bhopal order dated 01.04.2025 in Original Application(O.A) No.38/2025(CZ), Vishnu Kumar Vaishnav Vs State of Rajasthan  
Ref:- Hon'ble NGT order dated 01.04.2024 and HO Letter dated 09.04.2025

Sir,

In reference to above subject matter, it is to inform that the Hon'ble NGT vide its order dated 01.04.2025, in this matter has made following observations

*"1. The issue raised in this application is protection of Dharmo Talab and Fatehsagar Talab known as Bada Talab in Tehsil Kotri, District Bhilwara (Rajasthan). It is contended by the Learned Counsel for the applicant that two water bodies i.e. Dharamao Talab in Khasra No. 1595 and 4467 and Fatehsagar Talab (Bada Talab) in Khasra No. 2050 are located within the Centre of Village Kotri, Tehsil Kotri, District Bhilwara, Rajasthan. Earlier these water bodies have been a major source of water for the local residents for the purpose of drinking and agriculture. However, due to failure of authorities to protect these Water bodies from pollution and illegal encroachment on their banks and catchment area, the area of Water bodies has significantly reduced. These Water bodies are recharged through*

*Various drains in the village, these drains passes through various residential areas, where they have been encroached over by the local residents, as a result of which theses drain carry industrial waste, municipal solid waste and sewage waste along with water ultimately reaching the water bodies. The nearby residents and commercial establishment are directly/ indirectly dumping their waste into these water bodies.*

*2. A substantial issue of environmental has been raised. Issue notice to the respondents. Returnable within four weeks. "*



**Signature valid**

Digitally signed by Deevak Dhanetwal  
Designation : Senior Environmental  
Engineer  
Date: 2025.04.21 14:38:24 IST  
Reason: Approved

18-19. पन्नाधाय सर्किल. आजाद नगर. भीलवाडा

18-19, Near Pannadhaya Circle, Azad Nagar Bhilwara



क्षेत्रीय कार्यालय  
REGIONAL OFFICE

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, भीलवाडा  
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA  
Email:-rorpcb.bhilwara@gmail.com  
www.environment.rajasthan.gov.in



and passed an order and made a joint committee of following officials with following directions: -

*"5. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:*

- One Representative from the District Collector, Bhilwara (Rajasthan)*
- One Representative from Rajasthan, State Pollution Control Board (Rajasthan)*

*6. The Committee is directed to visit the site and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support. "*

In continuation to aforesaid order, Head Office of the State Board vide letter under reference, has nominated undersigned as the member of the joint committee on behalf of the State Board.

In view of above, you are kindly requested to nominate one official on your behalf in the joint committee, so that visit of the site in question be carried out and compliance report of Hon'ble NGT order be made well within stipulated time frame as the next date in this matter is scheduled on 09<sup>th</sup> July 2025.

Regards

Sincerely,

Encls:- As Above

(Deepak Dhanetwal)

SEE & Regional Officer

Copy to :-

- Member Secretary, Rajasthan State Pollution Control Board, Jaipur, for information please.

Regional Officer  
**Signature valid**

Digitally signed by Deepak Dhanetwal  
Designation : Senior Environmental  
Engineer  
Date: 2025.04.21 14:38:24 IST  
Reason: Approved

18-19. पन्नाधाय सर्किल. आजाद नगर. भीलवाडा  
18-19, Near Pannadhaya Circle, Azad Nagar Bhilwara

NGT / URGENT

राजस्थान सरकार

**कार्यालय जिला मजिस्ट्रेट, भीलवाड़ा**

क्रमांक: न्याय/NGT/प्र0सं0/38/2025/22638

दिनांक: 23/04/2025

**आदेश**

मा. राष्ट्रीय हरित अधिकरण, भोपाल के प्रकरण संख्या 38/2025 अनवान विष्णु कुमार वैष्णव बनाम राजस्थान राज्य एवं अन्य में निर्णय दिनांक 01.04.2025 की पालना में अद्योहस्ताक्षरकर्ता की ओर से उपखण्ड अधिकारी, कोटडी को संयुक्त समिति में प्रतिनिधि तथा प्रकरण में पैरवी/प्रतिरक्षण की कार्यवाही हेतु प्रभारी अधिकारी/समन्वयक नियुक्त किया जाकर निर्देशित किया जाता है कि प्रकरण में राजकीय अधिवक्ता से सम्पर्क कर पैरवी/प्रतिरक्षण की कार्यवाही करावें एवं निर्धारित समय सीमा में अनुपालना प्रस्तुत कर, सम्पादित कार्यवाही से इस कार्यालय को अवगत करावें।

संयुक्त समिति निर्धारित समय सीमा में अनुपालना/तथ्यात्मक जांच प्रतिवेदन मा. राष्ट्रीय हरित अधिकरण, भोपाल में प्रस्तुत कर सम्पादित कार्यवाही से इस कार्यालय को अवगत करावें।

(जसमीत सिंह संघू)  
जिला मजिस्ट्रेट  
भीलवाड़ा

**प्रतिलिपि:-**

1. रजिस्ट्रार महोदय, माननीय राष्ट्रीय हरित अधिकरण, सेंट्रल जोनल बैंच, तृतीय तल, राज्य सूचना आयोग भवन, अरेरा हिल्स, भोपाल-462011
2. सदस्य सचिव, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, जयपुर।
3. प्रभारी अधिकारी, विधि अनुभाग, का.हा।
4. उपखण्ड अधिकारी कोटडी को पालनार्थ एवं एवं आवश्यक कार्यवाही हेतु प्रेषित है।
5. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण मण्डल, भीलवाड़ा को पालनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।
6. राजकीय अधिवक्ता, मा. राष्ट्रीय हरित अधिकरण, भोपाल।

जिला मजिस्ट्रेट  
भीलवाड़ा

**Signature valid**

Digitally signed by Prabh  
Designation: Additional Collector  
And Additional District Magistrate  
Date: 2025.04.23 13:41:49 IST  
Reason: Approved



## FORM - X

ANNEXURE - R-4

## RAJASTHAN STATE POLLUTION CONTROL BOARD

(21)

## REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

[Revised]

Report No. : 987

Report On : 03/07/2025

I hereby certify that I **Mahesh Kumar Singh**, State Board Analyst duly appointed under sub **Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **28/05/2025** from **Shweta Dadheech, JSO, Bhilwara, RSPCB Bhilwara** a sample of **Water of Kotri Dharma Talab - I, Village - Kotri, Bhilwara** Collected from **Khasra 2050 (Place-1)** Collected on **27/05/2025**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **03/07/2025** and declare the result of the analysis to be as below :-

| S. No. | Parameters   | Result |
|--------|--|--------|
| 1      | pH   | 7.89   |
| 2      | Total Suspended Solids mg/l                            | 86     |
| 3      | Chemical Oxygen Demand (COD) mg/l                      | 80     |
| 4      | Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l | 9.8    |
| 5      | Chloride as Cl mg/l                                    | 174    |
| 6      | Sulphate as SO mg/l                                    | 75     |
| 7      | Hardness (Total) as CaCO <sub>3</sub> mg/l             | 297    |
| 8      | Hardness (Calcium) as CaCO <sub>3</sub> mg/l           | 162    |
| 9      | Magnesium Hardness as CaCO <sub>3</sub> mg/l           | 134    |
| 10     | Calcium (Titrimetric) as Ca mg/l                       | 65     |
| 11     | Magnesium as Mg mg/l                                   | 33     |
| 12     | Fluoride as F mg/l                                     | 0.36   |
| 13     | Total Dissolved Solids mg/l                            | 684    |
| 14     | Conductivity at 25° C µmho/cm                          | 1007   |

Signature valid

Digitally signed by Mahesh Kumar Singh  
Date: 2025.07.03 13:24:09 IST  
Reason: Self Attested  
Location:



|    |  |     |
|----|--|-----|
| 15 | Total Alkalinity as CaCO <sub>3</sub> mg/l | 370 |
| 16 | Dissolved Oxygen mg/l                      | 3.9 |

(22)

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **03/07/2025**

**Mahesh Kumar Singh**

**BOARD ANALYST**

Rajasthan State Pollution Control Board

Regional Office Bhilwara

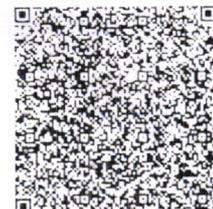
18, Azad Nagar, Near Pannadhai Circle, Bhilwara

-311001

Phone: 01482-241159

Signature valid

Digitally signed by Mahesh Kumar  
Singh  
Date: 2025.07.03 15:24:09 IST  
Reason: Self Attested  
Location



**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)

23

Report No. : 7386

Report On : 20/06/2025

I hereby certify that I **Ms Rinku Singhal**, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 30/05/2025 from **Shweta Dadheech, JSO, Bhilwara ,RSPCB Bhilwara** a sample of Water of **Kotri Dharma Talab - I , Village - Kotri , Bhilwara** Collected from **Khasra 2050 (Place-1)** Collected on **27/05/2025**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **20/06/2025** and declare the result of the analysis to be as below :-

| S. No. | Parameters                              | Result        |
|--------|---|---------------|
| 1      | Phosphate as PO <sub>4</sub> mg/l       | 2.08          |
| 2      | Copper as Cu mg/l                       | Not Traceable |
| 3      | Zinc as Zn mg/l                         | Not Traceable |
| 4      | Nickel as Ni mg/l                       | Not Traceable |
| 5      | Lead as Pb mg/l                         | Not Traceable |
| 6      | Total Chromium as Cr mg/l               | Not Traceable |
| 7      | Iron as Fe mg/l                         | 1.05          |
| 8      | Cadmium as Cd mg/l                      | Not Traceable |
| 9      | Turbidity NTU                           | 96            |
| 10     | Faecal Coliform (MPN Technique) /100 ml | 49            |
| 11     | Nitrate as N mg/l                       | 2.87          |
| 12     | Nitrite Nitrogen As N mg/l              | 0.86          |
| 13     | Total Coliform (MPN Technique) /100 ml  | 79            |

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **20/06/2025**

**Ms Rinku Singhal**  
**BOARD ANALYST**

Signature valid

Digitally signed by Rinkoo Singhal  
Date: 2025.06.20 17:11:01 IST  
Reason: Self Attested  
Location:



Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area, Kota  
Phone: 0744-2490873

Signature valid

Digitally signed by Reenkoo Singhal  
Date: 2025.06.20 11:01 IST  
Reason: Self Attested  
Location:



## Designated Best Use Water Quality Criteria

| Designated-Best-Use   | Class of water | Criteria   |
|---|----------------|--|
| Drinking Water Source without conventional treatment but after disinfection | <b>A</b>       | Total Coliforms Organism MPN/100ml shall be 50 or less<br>pH between 6.5 and 8.5<br>Dissolved Oxygen 6mg/l or more<br>Biochemical Oxygen Demand 5 days 20C 2mg/l or less |
| Outdoor bathing (Organised)   | <b>B</b>       | Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5<br>Dissolved Oxygen 5mg/l or more<br>Biochemical Oxygen Demand 5 days 20C 3mg/l or less   |
| Drinking water source after conventional treatment and disinfection         | <b>C</b>       | Total Coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9<br>Dissolved Oxygen 4mg/l or more<br>Biochemical Oxygen Demand 5 days 20C 3mg/l or less       |
| Propagation of Wild life and Fisheries                                      | <b>D</b>       | pH between 6.5 to 8.5<br>Dissolved Oxygen 4mg/l or more<br>Free Ammonia (as N) 1.2 mg/l or less  |
| Irrigation, Industrial Cooling, Controlled Waste disposal                   | <b>E</b>       | pH between 6.0 to 8.5<br>Electrical Conductivity at 25C micro mhos/cm Max. 2250<br>Sodium absorption Ratio Max. 26<br>Boron Max. 2mg/l                                   |

## FORM - X

## RAJASTHAN STATE POLLUTION CONTROL BOARD

## REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

[Revised]

Report No. : 988

Report On : 03/07/2025

I hereby certify that I **Mahesh Kumar Singh**, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 28/05/2025 from **Shweta Dadheech, JSO, Bhilwara ,RSPCB Bhilwara** a sample of Water of **Kotri Dharma Talab - I , Village - Kotri , Bhilwara** Collected from **Khasra 2050(Place-2)** Collected on 27/05/2025. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 03/07/2025 and declare the result of the analysis to be as below :-

| S. No. | Parameters   | Result |
|--------|--|--------|
| 1      | pH   | 7.74   |
| 2      | Total Suspended Solids mg/l                            | 42     |
| 3      | Chemical Oxygen Demand (COD) mg/l                      | 70     |
| 4      | Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l | 8.9    |
| 5      | Chloride as Cl mg/l                                    | 149    |
| 6      | Sulphate as SO mg/l                                    | 74     |
| 7      | Hardness (Total) as CaCO <sub>3</sub> mg/l             | 196    |
| 8      | Hardness (Calcium) as CaCO <sub>3</sub> mg/l           | 90     |
| 9      | Magnesium Hardness as CaCO <sub>3</sub> mg/l           | 106    |
| 10     | Calcium (Titrimetric) as Ca mg/l                       | 36     |
| 11     | Magnesium as Mg mg/l                                   | 26     |
| 12     | Fluoride as F mg/l                                     | 0.39   |
| 13     | Total Dissolved Solids mg/l                            | 533    |
| 14     | Conductivity at 25° C µmho/cm                          | 807    |

Signature valid

Digitally signed by Mahesh Kumar Singh  
 Date: 2025.07.09 16:24:30 IST  
 Reason: Self Attested  
 Location:



|    |  |     |
|----|--|-----|
| 15 | Total Alkalinity as CaCO <sub>3</sub> mg/l | 300 |
| 16 | Dissolved Oxygen mg/l                      | 2.2 |

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **03/07/2025**

**Mahesh Kumar Singh**

**BOARD ANALYST**

Rajasthan State Pollution Control Board

Regional Office Bhilwara

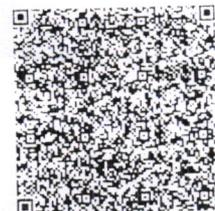
18, Azad Nagar, Near Pannadhari Circle, Bhilwara

-311001

Phone: 01482-241159

**Signature valid**

Digitally signed by Mahesh Kumar  
Singh  
Date: 2025.07.03 15:24:30 IST  
Reason: SelfAttested  
Location



## FORM - X

## RAJASTHAN STATE POLLUTION CONTROL BOARD

## REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Report No. : 7387

Report On : 20/06/2025

I hereby certify that I Ms Rinku Singhal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 30/05/2025 from Shweta Dadheech, JSO, Bhilwara ,RSPCB Bhilwara a sample of Water of Kotri Dharma Talab - I , Village - Kotri , Bhilwara Collected from Khasra 2050(Place-2) Collected on 27/05/2025. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 20/06/2025 and declare the result of the analysis to be as below :-

| S. No. | Parameters                              | Result        |
|--------|---|---------------|
| 1      | Phosphate as PO4 mg/l                   | 0.66          |
| 2      | Copper as Cu mg/l                       | Not Traceable |
| 3      | Zinc as Zn mg/l                         | Not Traceable |
| 4      | Nickel as Ni mg/l                       | Not Traceable |
| 5      | Lead as Pb mg/l                         | Not Traceable |
| 6      | Total Chromium as Cr mg/l               | Not Traceable |
| 7      | Iron as Fe mg/l                         | 0.68          |
| 8      | Cadmium as Cd mg/l                      | Not Traceable |
| 9      | Turbidity NTU                           | 14.9          |
| 10     | Faecal Coliform (MPN Technique) /100 ml | 33            |
| 11     | Nitrate as N mg/l                       | 1.74          |
| 12     | Nitrite Nitrogen As N mg/l              | 0.36          |
| 13     | Total Coliform (MPN Technique) /100 ml  | 48            |

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 20/06/2025

Ms Rinku Singhal  
BOARD ANALYST

Signature valid

Digitally signed by Rinkoo Singhal  
Date: 2025.06.20 12:55 IST  
Reason: Self Attested  
Location:



Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area, Kota  
Phone: 0744-2490873

Signature valid

Digitally signed by Reshankoo Singhal  
Date: 2025.06.20, 17:11:01 IST  
Reason: Self Attested  
Location:



## मौका पर्चा, ग्राम - कोटड़ी

माननीय न्यायलय NJT, भोपाल के प्रकरण विष्णु कुमार बनाम राज्य सरकार प्रं. सं. 38/२०२5 के संबंध में व क्षेत्रीय अधिकारी महोदय, भीलवाडा के निर्देशानुसार अबोधस्वास्थ्यकर्ता (रा.प्र.मि.मं., भीलवाडा) द्वारा राजस्व टीम व अन्य मौतविशने के साथ मौका निरीक्षण किया गया।

\* निरीक्षण के दौरान कस्तु स्थिति का विवरण इस प्रकार है -  
मौके पर आराजी नम्बर २०5० रकबा 5०.3२66 हेक्टेयर किस्म गेमु.पाल के पैटा पर ठोस कचरा (municipal solid waste) एकत्रित पाया गया, मौके पर इस खसरा के कुछ हिस्से में पानी एकत्रित पाया गया, इसमें से ०२ अलग-व स्थानों (खसरा २०5०) से जल के नमूने एकत्रित किये गये।

आराजी नम्बर २०49 रकबा 7.3086 हेक्टेयर किस्म गेमु.पाल के दक्षिणी हिस्से पर ठोस कचरा पाया गया एवं एक नाला कस्बे से खसरा २०49 पर होता हुआ २०5० खसरा की तरफ भागा गया।

इसी के क्रम में खसरा 1595 रकबा 16.8916 हे.के भी मौके पर देखा गया, इस खसरा से भी जल का नमूना मौके पर एकत्रित किया गया।

मौके पर खसरा सं. 4467 रकबा २.9944 हेक्टेयर किस्म गेमु. आबादी राजस्व रिकार्ड अनुसार आबादी शून्य है।

इसी क्रम में निरीक्षण के अनुसार खसरा सं. २०50 में ०4 स्थानों से व्यर्थ जल-मल नाले एवं 1 स्थान से (सं.सं. 1595 तासाब) बाला प्रथम दृष्टया देखने पर पाया गया जिससे सीवज पानी २०50 खसरा तालाब में जाने से रोक नहीं किया जा सकता है।

जल के सभी नमूनों (संख्या ०3) को बय सील किया गया व मौके पर PH, TDS पैरामीटर की जांच भी गयी। मौके पर परिवारी विष्णु वैष्णव भी उपस्थित रहे, परन्तु <sup>उनके द्वारा</sup> हस्ताक्षर करने से मना किया गया। मौके पर्चा पढ़ा व सुनाया गया, मौके पर उपस्थित के हस्ताक्षर किये गये।

*Kavish*  
मौके पर उपस्थित  
27-05-25

भीलवाडा  
27-05-25

27-05-25  
प.ड.कोटड़ी

अ.प्र.मि.मं.  
रा.प्र.मि.मं.

शुभ (JSD)  
रा.प्र.मि.मं.  
अ.प्र.मि.मं.

## FORM - X

29

## RAJASTHAN STATE POLLUTION CONTROL BOARD

## REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

[Revised]

Report No. : 989

Report On : 03/07/2025

I hereby certify that I **Mahesh Kumar Singh**, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 28/05/2025 from **Shweta Dadheech, JSO, Bhilwara, RSPCB Bhilwara** a sample of Water of **Kotri Dharma Talab - II, Village - Kotri, Bhilwara** Collected from **Khara NO.1595** Collected on 27/05/2025. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 03/07/2025 and declare the result of the analysis to be as below :-

| S. No. | Parameters   | Result |
|--------|--|--------|
| 1      | pH   | 7.22   |
| 2      | Total Suspended Solids mg/l                            | 8      |
| 3      | Chemical Oxygen Demand (COD) mg/l                      | 50     |
| 4      | Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l | 7.9    |
| 5      | Chloride as Cl mg/l                                    | 89     |
| 6      | Sulphate as SO mg/l                                    | 52     |
| 7      | Hardness (Total) as CaCO <sub>3</sub> mg/l             | 101    |
| 8      | Hardness (Calcium) as CaCO <sub>3</sub> mg/l           | 95     |
| 9      | Magnesium Hardness as CaCO <sub>3</sub> mg/l           | 6      |
| 10     | Calcium (Titrimetric) as Ca mg/l                       | 38     |
| 11     | Magnesium as Mg mg/l                                   | 1      |
| 12     | Fluoride as F mg/l                                     | 0.35   |
| 13     | Total Dissolved Solids mg/l                            | 300    |
| 14     | Conductivity at 25° C µmho/cm                          | 389    |

Signature valid

Digitally signed by Mahesh Kumar Singh  
Date: 2025.07.03 15:24:48 IST  
Reason: Self Attested  
Location



(30)

|    |  |     |
|----|--|-----|
| 15 | Total Alkalinity as CaCO <sub>3</sub> mg/l | 240 |
| 16 | Dissolved Oxygen mg/l                      | 2.1 |

The condition of the seals, fastening and container on receipt was as follows: **Intact**

Signed This On **03/07/2025**

**Mahesh Kumar Singh**

**BOARD ANALYST**

Rajasthan State Pollution Control Board

Regional Office Bhilwara

18, Azad Nagar, Near Pannadhai Circle, Bhilwara

-311001

Phone: 01482-241159

Signature valid

Digitally signed by Mahesh Kumar  
Singh  
Date: 2025.07.03 15:24:48 IST  
Reason: Self Attested  
Location



## FORM - X

(31)

## RAJASTHAN STATE POLLUTION CONTROL BOARD

## REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Report No. : 7388

Report On : 20/06/2025

I hereby certify that I **Ms Rinku Singhal**, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 30/05/2025 from **Shweta Dadheech, JSO, Bhilwara ,RSPCB Bhilwara** a sample of Water of **Kotri Dharma Talab - II , Village - Kotri , Bhilwara** Collected from **Khasra 1595 kotri Dharma Talab** Collected on **27/05/2025**. The Sample was in a condition fit for analysis as reported below :-  
I further certify that I have analyzed the aforementioned sample on **20/06/2025** and declare the result of the analysis to be as below :-

| S. No. | Parameters                              | Result        |
|--------|---|---------------|
| 1      | Iron as Fe µg/gm                        | 0.63          |
| 2      | Phosphate as PO4 mg/l                   | Not Traceable |
| 3      | Copper as Cu mg/l                       | Not Traceable |
| 4      | Zinc as Zn mg/l                         | Not Traceable |
| 5      | Nickel as Ni mg/l                       | Not Traceable |
| 6      | Lead as Pb mg/l                         | Not Traceable |
| 7      | Total Chromium as Cr mg/l               | Not Traceable |
| 8      | Cadmium as Cd mg/l                      | Not Traceable |
| 9      | Turbidity NTU                           | 20.8          |
| 10     | Faecal Coliform (MPN Technique) /100 ml | 22            |
| 11     | Nitrate as N mg/l                       | 1.81          |
| 12     | Nitrite Nitrogen As N mg/l              | 0.04          |
| 13     | Total Coliform (MPN Technique) /100 ml  | 38            |

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **20/06/2025**

**Ms Rinku Singhal**  
**BOARD ANALYST**

Signature valid

Digitally signed by Rinkoo Singhal  
Date: 2025.06.20 17:15:10 IST  
Reason: Self Attested  
Location:



Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area, Kota  
Phone: 0744-2490873

Signature valid

Digitally signed by Reshkoo Singhal  
Date: 2025.06.20 12:55 IST  
Reason: Self Attested  
Location:



①

मौका पर्या ग्राम-कोट्टी प.म. कोट्टी

आप दिनांक 9/5/2025 को माननीय न्यायालय NJT, भोपाल के उकरण विष्णु कुमार बनाम राज्य सरकार उ.सं. 38/2025 के सम्बन्ध में कार्यालय श्रीमान उपखण्ड अधिकारी कोट्टी के आदेश क्रमांक /NJT/2025/71 दिनांक 1/05/2025 एवं श्रीमान तहसीलदार आ.कोट्टी के आदेश क्रमांक/543 दिनांक 2/5/2025 की अनुपालना में श्रीमान उपखण्ड अधिकारी महोदया कोट्टी, श्रीमान तहसीलदार आ.कोट्टी एवं श्रीमान क्षेत्रीय अधिकारी (रा.रा.प. नि. मण्डल भीलवाड़ा) एवं ILR कोट्टी, प.ह. कोट्टी, प.ह. जालीखेड़ा मय राजस्व रिजर्व परिवारी विष्णु कुमार एवं अन्य मौखिकरणों के उक्त उकरण के सम्बन्ध में मौका निरीक्षण किया गया।

मौके पर उपस्थित देह के समस्त ग्राम-कोट्टी की आ.नं. 2050 रकबा- 50.3266 है० किस्म पेय-I, आ.नं. 2049 रकबा- 7.3086 है० किस्म- गेमुणाल का मौका निरीक्षण किया गया जहां उद्यमता मौका निरीक्षण अनुसार कुछ-कुछ जगहों पर कच्चे पक्के निर्माण एवं अड़क आदि जाहिर आया। इसी उकरण ग्राम-कोट्टी धायलो का खेड़ा प.म. जालीखेड़ा की आ.नं. 1525 रकबा-16.8916 है० किस्म- पेय तथा आ.नं. 4467 रकबा- 2.9945 है० किस्म गेमु. आखाड़ी का मौका निरीक्षण किया गया। उक्त चारों आखाड़ियों के मौका निरीक्षण अनुसार कुछ-कुछ स्थानों पर कच्चे पक्के निर्माण एवं अड़क आदि होने कि संभावना से विस्तृत रिपोर्ट राजस्व घिस उग सीमाज्ञान कर के LS दिशा में उदरुत की जाएगी।

मौके पर पर्या मौका मुर्तिब किया जाकर पढ़ा चुना गया उपस्थित देह द्वारा पढ़ा चुना गया एवं एड्वाइज निशाही लिए गए। परिवारी विष्णु कुमार दौराने निरीक्षण उपस्थित था जिहु एड्वाइज करने को मना किया।

*Handwritten signature*  
प.ह.कोट्टी

*Handwritten signature*  
9.5.25

09/05/25  
RAS(P)

*Handwritten signature*  
प. मालीका

*Handwritten signature*  
शार नाथी

*Handwritten signature*  
9/5/25

*Handwritten signature*  
Deputy Director  
R.O., R.P. Bikaner

133

4

राजस्थान सरकार

कार्यालय तहसीलदार कोटडी, जिला भीलवाड़ा (राज.)

क्रमांक/विधि/2025/705-06

दिनांक :- 26.05.2025

प्रेषित.

श्रीमान उपखण्ड अधिकारी महोदय  
कोटडी

विषय :- मूल आवेदन संख्या 38/2025 (सीजेड) माननीय न्यायालय, राष्ट्रीय हरित अधिकरण मध्य क्षेत्र पीठ, भोपाल (एनजीटी) के प्रकरण अनुवान विष्णु कुमार बनाम राजस्थान राज्य के संबंध में।

प्रसंग :- श्रीमान के पत्रांक/एनजीटी/2025/71 दिनांक 02.05.2025 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत प्रासांगिक पत्र के संदर्भ में निवेदन है कि किमाननीय न्यायालय, राष्ट्रीय हरित अधिकरण मध्य क्षेत्र पीठ, भोपाल (वीडियो कॉन्फेसिंग के माध्यम से) आवेदन संख्या 38/2025 (सीजेड) विष्णु कुमार वैष्णव, कोटडी बनाम स्टेट ऑफ राजस्थान व अन्य में दिये गये आदेश दिनांक 01.04.2025 के संदर्भ में श्रीमान जिला कलक्टर महोदय भीलवाड़ा एवं श्रीमान उपखण्ड अधिकारी कोटडी द्वारा प्रकरण में प०ह० कोटडी अंकित आराजीयात 2050, 2049, प०ह० मालीखेडा 1595, 4467 में रेकार्ड एवं मौका स्थिति की रिपोर्ट तत्काल प्रभाव से अविलम्ब प्रस्तुत करने हेतु निर्देशित किया गया। जिसके क्रम में इस कार्यालय के पत्र क्रमांक/राजस्व/2025/625-631 दिनांक 15.05.2025 से दो भू०अ०नि० कोटडी, नन्दराय व दो पटवारी इल्का कोटडी, मालीखेडा की एक संयुक्त राजस्व टीम गठित कर विषयक प्रकरण में अंकित आराजीयात का सर्वे किया जाकर रेकार्ड एवं मौका स्थिति की रिपोर्ट तत्काल प्रभाव से अविलम्ब प्रस्तुत करने हेतु निर्देशित किया गया।

संयुक्त राजस्व टीम द्वारा आज दिनांक 26.05.2025 को रिपोर्ट प्रस्तुत कर अंकित किया की प०ह० कोटडी अंकित आराजीयात आ.नं. 2050 रकबा 50.3286 हैक्ट. किस्म गेमु, पेटा, आ.नं. 2049 रकबा 7.3086 हैक्ट. किस्म गेमु, पाल, एवं प०ह० मालीखेडा के ग्राम धायलो का खेडा की आ.नं. 1595 रकबा 18.8916 हैक्ट. किस्म पेटा, आ.नं. 4467 रकबा 2.9947 हैक्ट. किस्म गेमु, आबादी विकास पंचायत कोटडी के नाम दर्ज रिकॉर्ड होकर गेमु, आबादी में मकान बने है, उक्त आराजीयात का मौका देखा एवं सीमांकन का प्रयास किया गया, किन्तु उक्त आराजीयात के आस-पास विषम भौगोलिक स्थितियों अर्थात् उबड़-खाबड़ जमीन, सघन आबादी, एवं झाड़ियां का अवरोध होने से मुस्तकिल बिन्दुओं से जरीब द्वारा सीमाज्ञान करने से सीमाओं का सही निर्धारण किया जाना सम्भव नहीं है। उक्त आराजीयात का सीमाज्ञान भू-प्रबन्ध विभाग द्वारा आधुनिक मशीनों ETS/EGPS से किये जाने पर ही सीमाओं का सही निर्धारण किया जाना सम्भव है। तथा ग्राम धायलो का खेडा पटवार मण्डल मालीखेडा के आ.नं. 4467 रकबा 2.9947 हैक्ट. किस्म गेमु, आबादी में मकान बने है, जिसका सीमांकन अवश्यक नहीं होना अंकित किया है।

अतः संयुक्त गठित राजस्व टीम की रिपोर्ट व मौका पर्चा संलग्न कर श्रीमान की सेवा में सादर प्रेषित है।  
संलग्न :- रिपोर्ट व मौका पर्चा

तहसीलदार कोटडी,  
जिला भीलवाड़ा

प्रतिलिपि :- श्रीमान जिला कलक्टर महोदय भीलवाड़ा की सेवा में वास्ते आवश्यक कार्यवाही हेतु सादर प्रेषित है।

26.5.25  
तहसीलदार कोटडी,  
जिला भीलवाड़ा

कार्यालय उपखण्ड अधिकारी कोटड़ी जिला भीलवाड़ा  
कमांक/एनजीटी/2025/136 दिनांक 04.07.2025

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
भीलवाड़ा

विषय :- मूल आवेदन संख्या 38/2025 सीजेड माननीय न्यायालय राष्ट्रीय हरित अधिकरण मध्य क्षेत्र पीठ भोपाल के प्रकरण उनवान विष्णु कुमार बनाम राजस्थान राज्य के संबंध में।

प्रसंग :- आपका पत्र कमांक/755-758 दिनांक 09.06.2025 के कम में।

उपरोक्त विषयान्तर्गत प्रासंगिक पत्र के संदर्भ में निवेदन है कि मूल आवेदन संख्या 38/2025 सीजेड माननीय न्यायालय राष्ट्रीय हरित अधिकरण मध्य क्षेत्र पीठ भोपाल के प्रकरण उनवान विष्णु कुमार बनाम राजस्थान राज्य के संबंध में तहसीलदार कोटड़ी द्वारा अवगत कराया की प्रकरण से संबंधित राजस्व ग्राम कोटड़ी एवं राजस्व ग्राम धायलो का खेडा की अराजीयात के आप पास विषम भोगोलिक स्थितियां अर्थात उभड़ खाडब जमीन सघन आबादी एवं झाडियों का अवरोध होने से मुस्तकील बिन्दुओं से जरीब द्वारा सीमाज्ञान करने से सीमाओं का सही निर्धारण सम्भव नहीं है इसलिए उक्त अराजीयात का सीमाज्ञान भुप्रबन्ध विभाग द्वारा आधुनिक मशीनों ETS/DGPS से किये जाने पर ही सीमाओं का निर्धारण किया जाना सम्भव है जिसके सम्बन्ध में तहसीलदार कोटड़ी द्वारा श्रीमान् जिला कलक्टर महोदय भीलवाड़ा को उक्त सीमाज्ञान उक्त मशीनों द्वारा राजहीत में निशुल्क करने हेतु निवेदन किया गया है श्रीमान् जिला कलक्टर महोदय द्वारा भुप्रबन्ध विभाग भीलवाड़ा को इस सम्बन्ध में लिखा गया है। भुप्रबन्ध विभाग द्वारा इस सम्बन्ध में अभी तक कोई सुचना या सर्वे टीम नहीं भिजवाई है जिसके सम्बन्ध में तहसीलदार कोटड़ी द्वारा भुप्रबन्ध विभाग को पुनः सर्वे हेतु लिखा गया है। अतः रिपोर्ट प्रेषित है।

उपखण्ड अधिकारी  
कोटड़ी-भीलवाड़ा

प्रतिलिपी :- श्रीमान् जिला कलक्टर महोदय भीलवाड़ा को सूचनार्थ एवं आवश्यक काग्रवाही हेतु सादर प्रेषित है।

उपखण्ड अधिकारी

कोटड़ी-भीलवाड़ा  
Signature valid

Digitally signed by Rajesh Meena  
Designation: Sub Divisional Officer  
Date: 2025.07.04 12:04:11 IST  
Reason: Approved

